

NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/08/2017 AT 10.30 AM

> PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/71/CAA/2017

NAME OF THE TRANSFEROR

: MAGIC WOODS EXPORTS PVT LTD

NAME OF THE TRANSFEROR

: MODULAR KITCHEN.COM PVT LTD

NAME OF THE TRANSFEREE

: INDYCA SOLUTIONS I PVT LTD

UNDER SECTION

: 230 OF COMPANIES ACT 2016

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Kirames Amy G.V.MOHAN KUMAR

Course for Polition

ORDER

Counsel for Petitioner present. Matter is posted for arguments. Put up on 05.09.2017 at 10.30 A.M.

(S. VIJAYARÁGHAVAN) MEMBER (TECHNICAL)

(CH. MOHD SHA'RIEF TARIO) MEMBER (JUDICIAL)

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